

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/10136/2025	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, VS KAIBALYA MOHANTY	OFFICER, VS	// ()	
2	D-ARBP/10251/2025	M/S JASVIT CONSTRUCTIONS PVT. LTD. VS M/S ENGINEERING PROJECTS INDIA LTD.	BISHNU PRASAD PRADHAN VS	// ()	
3	D-BLAPL/7526/2025	DHANANJAY @ CHACHA BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /21 /2024 ()	AOR20220001615C202500035
4	D-BLAPL/7527/2025	ROSHINI BEGUM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /68 /2023 ()	AOR20220002454C202500035
5	D-BLAPL/7530/2025	RICKY NAG @ RIKI NAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /565 /2022 ()	AOR20220002454C202500036
6	D-BLAPL/7532/2025	LAXMAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /64 /2025 ()	AOD20240000001C202500073
7	D-BLAPL/7533/2025	AJIT ROUL VS STATE OF ODISHA	UMAKANT SAHOO VS	MANGALA BAG /346 /2024 ()	AOD20240000001C202500074
8	D-BLAPL/7541/2025	YOGENDRA KUMAR VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	//0 ()	
9	D-BLAPL/7547/2025	SUNIL DAS VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	BELLAGAON /32 /2025 ()	AOD20240000581C202500030
10	D-BLAPL/7554/2025	KHALIB KHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	//0 ()	
11	D-BLAPL/7560/2025	ARUN KUMAR NAYAK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PATKURA /165 /2021 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/7561/2025	SHAHENAZBI PATHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 () //	AOD20220003086C202500058
13	D-BLAPL/7567/2025	GOPINATH GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 () //	AOD20220003086C202500059
14	D-BLAPL/7572/2025	SATYA SWAIN VS STATE OF ODISHA	ANITA DASH VS	BONAI /41 /2021 () //	AOR20220000223C202500001
15	D-BLAPL/7580/2025	ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 () //	
16	D-BLAPL/7582/2025	AKASH BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /313 /2024 () //	
17	D-BLAPL/7585/2025	JITENDRA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /39 /2025 () //	
18	D-BLAPL/7586/2025	AMULYA KUMAR MALIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	AUL /431 /2022 () //	
19	D-BLAPL/7587/2025	SABIR KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /29 /2025 () //	
20	D-BLAPL/7588/2025	BHABI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
21	D-BLAPL/7589/2025	JAYADEB SAHU @ JAYDEV SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /51 /2025 () //	
22	D-BLAPL/7590/2025	GAGAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
23	D-BLAPL/7591/2025	TUSHAR BEHERA @ TUSAR	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /67 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7593/2025	TUTUN @ NARENDRA NAYAK	DHARMENDRA SETHY	KHAIRA /63 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7596/2025	ABHAYA KUMAR JENA	DHARMENDRA SETHY	BALASORE SADAR /13 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7600/2025	PRASANTA PRADHAN @ MANOJ @ PRASANT	SUBODH KUMAR MOHANTY	BELLAGUNTHA /533 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7601/2025	NIRAJ PRADHAN	BIJAYA KUMAR RAGADA	BURLA /417 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7602/2025	BASANTI PANIGRAHI	BIJAYA KUMAR RAGADA	HIRAKUD /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7606/2025	TUSHAR NAIK	JNYANANANDA PANDA	DHARAMGARH /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7609/2025	BALINDRA BARIKA	BIBHU PRASAD CHHUALSINGH	PADMAPUR /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7611/2025	JASHOBANT DIGAL @ JASHABANT DIGAL	KARTIK CHANDRA TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7614/2025	DHARANIDHAR KHATUA	BIJAY KUMAR BEHERA	PAHALA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7623/2025	CHANDAN NAIK	AMARENDRA SAHOO	BARANGA /437 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7625/2025	AMIT THAKUR	SANJUKTA MUNDA	//	AOR20220002621C202500007
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/7626/2025	STATE OF ODISHA BIGNESWAR JENA VS	BHABANI SHANKAR DASPARIDA VS	// SORO /897 /2024 ()	
36	D-BLAPL/7628/2025	STATE OF ODISHA JUGUNU BISHOYI VS	SANTOSH CHANDRA ATABUDHI VS	// MOHANA /146 /2024 ()	AOD20230000712C202500003
37	D-BLAPL/7629/2025	STATE OF ODISHA ASISH YADAV VS	SANJUKTA MUNDA VS	// // ()	AOR20220002621C202500008
38	D-BLAPL/7634/2025	STATE OF ODISHA RANJAN SWAIN @ RANJAN KUMAR SWAIN VS	AMITAV TRIPATHY VS	// SOHELLA /51 /2025 ()	
39	D-BLAPL/7658/2025	STATE OF ODISHA ALEKHA CHANDRA OJHA VS	RABINDRA NATH PANDA VS	// GOBINDAPUR /253 /2024 ()	
40	D-BLAPL/7659/2025	STATE OF ODISHA SAMANTA THELA VS	RABINDRA NATH PRUSTY VS	// KHARIAR /409 /2024 ()	
41	D-BLAPL/7664/2025	STATE OF ODISHA RABI SAHU VS	SASMITA NANDA VS	// BARKOTE /126 /2020 ()	
42	D-BLAPL/7667/2025	STATE OF ODISHA CHANDAN @ BISHNU PRASAD JENA VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /268 /2024 ()	
43	D-BLAPL/7671/2025	STATE OF ODISHA ABYAM BHUYAN @ ABIYAM VS	SANTOSH KUMAR MAHANTY VS	// SURADA /45 /2025 ()	AOD20240000242C202500038
44	D-BLAPL/7674/2025	STATE OF ODISHA ARBAZ KHAN VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /388 /2024 ()	
45	D-BLAPL/7675/2025	STATE OF ODISHA DUSMANTA JENA VS	RAJ KUMAR ROUT VS	// JAJPUR SADAR /92 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/7682/2025	JITU @ JITENDRA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /167 /2015 () //	
47	D-BLAPL/7686/2025	SUJAN BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /164 /2025 () //	
48	D-BLAPL/7688/2025	ASHISH VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /11 /2025 () //	
49	D-BLAPL/7689/2025	PRASANTA NAIK @ PRASHANT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 () //	
50	D-BLAPL/7692/2025	KOKILA NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KABISURYANAGAR /45 /2025 () //	
51	D-BLAPL/7693/2025	PRATYUSH MOHANTA @ PRATYUSH MAHATO @ SANDARABAS LONDRA @ PRATYUSH MOHANTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BETNOTI /40 /2025 () //	
52	D-BLAPL/7698/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /250 /2024 () //	
53	D-BLAPL/7699/2025	SUDAM BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //	
54	D-BLAPL/7700/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /75 /2024 () //	
55	D-BLAPL/7706/2025	SK JAMIR UDDIN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 () //	
56	D-BLAPL/7707/2025	KANHU JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BHOGRAI /58 /2025 () //	
57	D-BLAPL/7710/2025	DRANJI DIGAL	SUSANTA KUMAR LENKA	GOCHHAPADA /106 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/7713/2025	SELU MAJHI	AMITAV TRIPATHY	SOHELLA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/7714/2025	ARJUN MAJHI	AMITAV TRIPATHY	SOHELLA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/7717/2025	SUMIT MUNDA @ KHARTO	DIPANKAR ACHARYA	SUNDARGARH SADAR /140 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/7721/2025	CHANDAN @ BISHNU PRASAD JENA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/7724/2025	DIBAKAR BEHERA	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/7725/2025	RAJESH BAROI @ RAJESH BARAI @ SANJU	BIBHUTI RANJAN MOHANTY	MALKANGIRI /696 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/10216/2025	SATISH RAM	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMP/10135/2025	MAHENDRA @ MAHENDRA KUMAR PATI	PRADIPTA BEURA	//	
		VS	VS	()	
		RAJENDRA KUMAR PATI		//	
66	D-CMP/10162/2025	NABEENKUMAR RATH	NABEEN KUMAR RATH	//	
		VS	VS	()	
		SUDHANSU KUMAR RATH		//	
67	D-CMP/10189/2025	SUKANTA BHATTA	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		RADHAMOHAN DEV BIJE		//	
68	D-CMP/10221/2025	M/S URBAN SATHI CONSTRUCTIONS PVT. LTD.	UMA CHARAN MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/10231/2025	M/S SHREEJIKRUPA PROJECT LTD. PRATIVA DASH VS USHA PADHI	SANDEEP RATH VS	// // 0 //	
70	D-CMP/10240/2025	GOUTAM ARJUN CHOOTHANY VS GANGPUR WEAVERS CO-OPERATIVE SPINNING MILLS LTD. SPINFED OFFICE, BBSR	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
71	D-CMP/10241/2025	CHINTAMANI MOHARANA VS JYOTSNARANI MOHARANA	RAMAKANTA NAYAK VS	// 0 //	
72	D-CMP/10260/2025	BAURIBANDHU SAHOO VS DAMODAR SAHOO	PRATYUSHA NAIDU VS	// 0 //	
73	D-CMP/10334/2025	BIJAY KUMAR TRIPATHY VS GITA TRIPATHY	AJODHYA RANJAN DASH VS	// 0 //	
74	D-CONTC/10113/2025	DIPANJALI BEHERA VS BHUPENDRA SINGH POONIA, PRINCIPAL SECRETARY DEPARTMENT OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION	ADV VS	// 0 //	AOD20240000001C202500076
75	D-CONTC/10114/2025	RASMITA MISHRA VS BHAVESH JAIN,MANAGING DIRECTOR AND CEO, TRANS UNION CIBIL LIMITED	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202500075
76	D-CONTC/10131/2025	PADMANAVA JENA VS SARAT KUMAR BAGH,LAND ACQUISITION OFFICER,SUKINDA,JAJAPUR	SANJAY KUMAR PATTANAIAK VS	// 0 //	
77	D-CONTC/10139/2025	KAILASH CHANDRA HARIJAN VS BIJAY KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR	PITAMBAR PANDA VS	// 0 //	
78	D-CONTC/10142/2025	DR.SATYAPRIYA DASH VS DR. RADHESHYAM LAIK,CHIEF DISTRICT VETERINARY OFFICER,NABARANGPUR	ADV. VS	// 0 //	
79	D-CONTC/10157/2025	SARAT KUMAR SATAPATHY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/10165/2025	PRAVASH CHANDRA MAHAPATRA VS AJAYA KUMAR MOHANTY, DEPUTY COMMISSIONER (ENFORCEMENT), BBSR MUNICIPAL CORPORATION	ADV VS	// ()	AOR20240001111C202500004
81	D-CONTC/10183/2025	MAHESWAR PRASAD PATRA VS GIRISH S.N,IAS	ADV. VS	// ()	
82	D-CONTC/10207/2025	BIMALESWAR TRIPATHY VS SHYAM SUNDAR DASH,DIRECTOR,PUBLIC PROSECUTORS,BBSR,KHURDA	ADV. VS	// ()	
83	D-CONTC/10218/2025	SNEHALATA PRADHAN VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
84	D-CONTC/10225/2025	LUDGARD DUNG DUNG VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
85	D-CONTC/10229/2025	ASHA TOPPO VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
86	D-CONTC/10233/2025	KAILAS CHANDRA ROUT VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
87	D-CONTC/10237/2025	ANGELUS DUNG DUNG VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
88	D-CONTC/10255/2025	KAILBALYA PRASAD NATH VS RAJESH PRABHAKAR PATIL,IAS	SAILABALA JENA VS	// ()	
89	D-CONTC/10272/2025	ANJALI PRABHA PANDA VS JYOTI RANJAN MISHRA,IAS	ADV. VS	// ()	
90	D-CONTC/10300/2025	KEDAR PRUSTY VS ANAM CHARAN PATRA, VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	ADV. VS	// ()	
91	D-CONTC/10302/2025	KANHU CHARAN KARNA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/10306/2025	ASHOK RANJAN MALI,OES,BLOCK EDUCATION OFFICER,KANTAMAL,BOUDH DR. SRADHANANDA DAS	DIBYA JYOTI NAYAK	//	
		VS	VS	()	
93	D-CONTC/10313/2025	ARAVIND AGARWAL,IAS SABITA BISWAL	BRUNDABAN ROUT	//	
		VS	VS	()	
94	D-CONTC/10318/2025	DATTATRAYA BHAUSAHEB SHINDE,IAS SONALI MUNDA	ASUTOSH MOHANTA	//	
		VS	VS	()	
95	D-CRLA/7535/2025	VISHAL SINGH,COLLECTOR,KEONJHAR NIMAI DIP @ NIMAE DEEP	SAROJ KUMAR PADHY	//	
		VS	VS	barpalli /129 /2019	
		STATE OF ODISHA		()	
96	D-CRLA/7540/2025	DILLIP DAS	SURYAKANTA DWIBEDI	//	
		VS	VS	KENDRAPARA /199 /2015	
		STATE OF ODISHA		()	
97	D-CRLA/7543/2025	G.FAKIR MOHAN @ FAKIR MOHAN REDDY @ PRAKASH LOCHAN NANDA	AKHIL CHAN NANDA	//	
		VS	VS	GOPALPUR /183 /2022	
		STATE OF ODISHA		()	
98	D-CRLA/7583/2025	TUTU HIAL @CHHELIKATU	JUGALA KISHORE PANDA	//	
		VS	VS	SUNABEDA /164 /2021	
		STATE OF ODISHA		()	
99	D-CRLA/7595/2025	KIRTAN SAHU	RADHARAMAN DAS NAYAK	//	
		VS	VS	NIMAKHANDI /24 /2025	
		STATE OF ODISHA		()	
100	D-CRLA/7613/2025	LITU @ DURYODHAN NAYAK @ RUDRANARAYAN NAYAK	ANUPAMA KASH SARAN	//	
		VS	VS	DHENKANAL SADAR /122 /2019	AOR20220000371C202500058
		STATE OF ODISHA		()	
101	D-CRLA/7655/2025	AJAY @ AJAYA @ SUSANTA MALLIK	AMLAN MOHANTY	//	
		VS	VS	JENAPUR /66 /2022	
		STATE OF ODISHA		()	
102	D-CRLA/7684/2025	NIRANJAN @ KAALIA BEHERA	DEBASIS SARANGI	//	
		VS	VS	PURUSHOTTAMPUR /274 /2019	
				()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLLP/7549/2025	STATE OF ODISHA GANGADHAR NAYAK VS MUKUNDA NAYAK	LAMBODOR ACHARI VS	// //0 ()	
104	D-CRLMC/7524/2025	INUL MIRZA@ MIRZA AHESANUL BEG VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// ()	AOR20220001234C202500006
105	D-CRLMC/7529/2025	TUTU KHAN @ ZAKIR KHAN VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// ()	AOR20220001234C202500005
106	D-CRLMC/7531/2025	UMAR ALLI MIRZA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// ()	AOR20220001234C202500007
107	D-CRLMC/7534/2025	SHIBA PRASAD MISHRA VS STATE OF ODISHA	SANGITA MOHANTY VS	BHARATPUR PS /782 /2024 ()	
108	D-CRLMC/7538/2025	PREM PRAKASH DALUA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	AIR FIELD P.S. /292 /2024 ()	
109	D-CRLMC/7559/2025	ARJUN HARIJAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	LANJIGARH /26 /2020 ()	AOD20230000313C202500012
110	D-CRLMC/7569/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /369 /2023 ()	AOR20220001247C202500041
111	D-CRLMC/7570/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /287 /2023 ()	AOR20220001247C202500040
112	D-CRLMC/7571/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /301 /2023 ()	AOR20220001247C202500042
113	D-CRLMC/7574/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHANUPALI /289 /2023 ()	AOR20220001247C202500043

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/7578/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /380 /2023 () //	AOR20220001247C202500044
115	D-CRLMC/7581/2025	KISHOR KUMAR TANDI@KISHOR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 () //	
116	D-CRLMC/7605/2025	TILOTAMA PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	
117	D-CRLMC/7608/2025	NILAMANI BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	LANJIGARH /67 /2012 () //	
118	D-CRLMC/7617/2025	NISHIKANTA DAS VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 () //	
119	D-CRLMC/7620/2025	RANJAN MAHAAPATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 () //	
120	D-CRLMC/7622/2025	G.PAPA RAO VS STATE OF ODISHA	SIBARANJAN POLAI VS	/ /0 () //	
121	D-CRLMC/7627/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	BAIDYANATHPUR /185 /2022 () //	
122	D-CRLMC/7631/2025	NIHAR AGARWAL VS PARUL AGARWAL	BIBHU PRASAD MOHANTY VS	/ /0 () //	
123	D-CRLMC/7651/2025	NIHAR RANJAN DIP @ NIHAR RANJAN DEEP @ BABAYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	BARGARH /90 /2014 () //	
124	D-CRLMC/7653/2025	PAMA @ RASMITA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /741 /2024 () //	AOR20220001615C202500037
125	D-CRLMC/7661/2025	GURU BEHERA	MANOJ KUMAR MOHANTY	BALUGAON P.S. /124 /2010	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7662/2025	SARASWATI DAS	ANSHUMAN PANDA	OUPADA /31 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/7666/2025	PUSPENDRA SINGH THAKUR	SUBHASISH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/7672/2025	GITA RAHA	KARUNAKAR RATH	MAHILA P.S. BUXIBAZAR /124 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/7673/2025	DURGA PRASAD NAYAK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/7677/2025	SIDHESWAR MALLIK	SUSANTA KUMAR LENKA	SURADA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/7678/2025	ASHISH KUMAR MALLICK	RAVI SHANKAR SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/7521/2025	PRAHALLAD CHANDRA SETHY	SATYANARAYAN MISHRA	CUTTACK VIGILANCE /30 /2015	AOR20220001303C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/7552/2025	SRIDHAR JENA	SANJEEV UDGATA	/ /0	
	CRLMP/332/2025	VS	VS	()	
		COMMNR. OF POLICE, KHURDA		//	
134	D-CRLMP/7579/2025	SATYABHAMA DAS	ANUGRAHA NARAYAN SAMANTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/7616/2025	MANORANJAN RAUL	SAROJA KANTA MANDAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/7633/2025	TRUPTIMAYEE SAHOO	ABHINANDAN PRADHAN	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/7638/2025	STATE OF ODISHA MANOJ KUMAR JENA VS	ADHIRAJ MOHANTY VS	// //0 ()	
138	D-CRLMP/7669/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS MANASWINI BEHERA	AKSHAYA KUMAR PANDEY VS	// //0 ()	
139	D-CRLREV/7556/2025 CRLREV/138/2025	MAHENDRA SUNA @ MAHENDRA @ MOHI CHANDR VS	SUSIM KANTA DWIBEDI VS	PAPADAHANDI /48 /2013 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000022/2017	
140	D-CRLREV/7607/2025	STATE OF ODISHA JAGANNATH BEHERA VS BIMAL KUMAR DALAI	SUDHANSU SEKHAR JENA VS	//0 () //	
141	D-CRLREV/7647/2025	SANTOSH N KUMAR PADHI @ PADHY VS SUSMITA SAHU	JYOTIRMAYA SAHOO VS	//0 () //	
142	D-CRLREV/7694/2025	LOLARAKHNATH SHUKLA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	SUNDARGARH TOWN /387 /2024 () //	
143	D-FAO/10111/2025	STATE OF ODISHA VS SUNAMANI MUKHI	SIDHARTH PRASAD DAS,A.S.C VS	// () //	LOD20240000200C202500129
144	D-ITA/10247/2025	LORAMITRA RATH VS DEPUTY COMMISSIONER OF INCOME TAX, CUTTACK	PRANAYA KUMAR MISHRA VS	// () //	
145	D-MACA/10133/2025	RAJANI BEHERA VS MINATI SENAPATI	PRADEEP KUMAR MISHRA VS	// () //	
146	D-MACA/10192/2025	PRASANT KUMAR PANGI VS SUSIM KANTI MOHANTY	T.N.MURTY VS	// () //	AOR20220002995C202500010
147	D-MSA/10209/2025	AJIT KUMAR DAS MAHARAJ VS RASABIHARI JEW@RADHARAMAN MATHA	GOPINATH MISHRA VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MSA/10283/2025	M/S. VIPUL LIMITED VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	ADISHA MOHANTY VS	// ()	
149	D-RSA/10263/2025	SURYANARAYAN SAMANTA ROY VS CHATRAPUR NOTIFIED AREA COUNCIL, GANJAM	DEEPALI MAHAPATRA VS	// ()	
150	D-STREV/10202/2025	M/S VIKRAM PVT. LTD.,SUNDERGARH VS STATE OF ODISHA	MADHAB LAL AGARWAL VS	// ()	
151	D-TRPCRL/7544/2025	JYOTSNARANI GIRI VS ANJALI MOHAPATRA	APARESH BHOI VS	CHHEND /183 /2024 ()	
152	D-WA/10108/2025	STATE OF ODISHA VS RANJANA DAS	SATYABRATA MOHANTY, A.G.A. VS	// ()	LOD20240000172C202500131
153	D-WA/10109/2025	STATE OF ODISHA VS BANSIDHAR BARIKI	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000194C202500136
154	D-WA/10110/2025	STATE OF ODISHA VS BANAMALI NAYAK	BIMBISAR DASH, A.G.A. VS	// ()	LOD20240000172C202500132
155	D-WA/10169/2025	SHRIRAM FINANCE LTD. VS BIBHUTI BHUSAN BARAL	PRABIR KUMAR RAY VS	// ()	
156	D-WA/10253/2025	MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD. VS EMPLOYEES PROVIDENT FUND ORGANISATION, KEONJHAR	NITISH KUMAR MISHRA VS	// ()	
157	D-WA/10259/2025	MAYURBHANJ CENTRAL COOPERATIVE BANK LTD VS EMPLOYEES PROVIDENT FUND ORGANISATION, KEONJHAR	NITISH KUMAR MISHRA VS	// ()	
158	D-WA/10301/2025	SATYASHREE PATNAIK VS STATE OF ODISHA	ADISHA MOHANTY VS	// ()	
159	D-WP(C)/10094/2025	SANTOSH KUMAR PAL	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500027

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/10095/2025	STATE OF ODISHA NABAGHANA BAGARTI	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500028
		VS	VS	()	
161	D-WP(C)/10096/2025	STATE OF ODISHA BISHWA BIPLAB MOHANTA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500029
		VS	VS	()	
162	D-WP(C)/10097/2025	STATE OF ODISHA PRATAP KUMAR NAYAK	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500026
		VS	VS	()	
163	D-WP(C)/10098/2025	STATE OF ODISHA KAILASH CHANDRA PATTANAIK	SADASIVA PATRA (1)	//	AOD20230000737C202500017
		VS	VS	()	
164	D-WP(C)/10099/2025	STATE OF ODISHA PRASANTA KUMAR JENA	SADASIVA PATRA (1)	//	AOD20230000737C202500018
		VS	VS	()	
165	D-WP(C)/10100/2025	STATE OF ODISHA TIRTHA RANA	KULDEEP MOHANTY	//	AOD20240000012C202500049
		VS	VS	()	
166	D-WP(C)/10101/2025	STATE OF ODISHA RAMESH CHANDRA SA	KULDEEP MOHANTY	//	AOD20240000012C202500047
		VS	VS	()	
167	D-WP(C)/10102/2025	STATE OF ODISHA SUNIL KUMAR CHAMPATI	DAITARI BEHERA	//	
		VS	VS	()	
168	D-WP(C)/10103/2025	CHIEF COMMISSIONER OF CT AND GST , ODISHA NARAHARI SAHOO @ SAHU	KULDEEP MOHANTY	//	AOD20240000012C202500048
		VS	VS	()	
169	D-WP(C)/10104/2025	STATE OF ODISHA PITABAS PANDA	SIDHARTH SHANKAR PADHY	//	AOR20220001651C202500003
		VS	VS	()	
170	D-WP(C)/10105/2025	STATE OF ODISHA TAPASWINI SAHU	ATUL TRIPATHY	//	AOD20240000618C202500019
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/10106/2025	STATE OF ODISHA NARESH PRASAD SINGH VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500020
172	D-WP(C)/10107/2025	STATE OF ODISHA MARC ENCON PROJECTS INDIA PVT. LTD., JEYPORE VS	KOROSH PATNAIK VS	// // ()	
173	D-WP(C)/10112/2025	COMMISSIONER OF CT AND GST ODISHA, BBSR DILLIP PANI VS	BRUNDABAN ROUT VS	// // ()	
174	D-WP(C)/10115/2025	STATE OF ODISHA DAMBARUDHAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // ()	
175	D-WP(C)/10116/2025	STATE OF ODISHA BASANTI TARAI VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500032
176	D-WP(C)/10117/2025	STATE OF ODISHA ASIS RANJAN RAY VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500030
177	D-WP(C)/10118/2025	STATE OF ODISHA BAHUDI JENA VS	DEVI PRASAD DASH VS	// // ()	
178	D-WP(C)/10119/2025 WP(C)/7207/2025	STATE OF ODISHA M/S. BHARAT PETROLEUM CORPORATION LTD., MURBA VS	SRIVAS PATNAIK VS	// // ()	
179	D-WP(C)/10120/2025 WP(C)/7260/2025	THE REGIONAL LABOUR COMMISSIONER (CENTRAL), NAYAPALLI, BBSR SHERAWALI INFRASTRUCTURE PVT. LTD, ANGUL VS	SASWAT KUMAR ACHARYA VS	// // ()	
180	D-WP(C)/10121/2025	NALCO, BBSR UPENDRA JENA VS	RAJIB RATH VS	// // ()	
181	D-WP(C)/10122/2025	CHAIRPERSON, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SANTOSH KUMAR SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()	
		R.T.O.CUTTACK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/10123/2025	RAKESH KUMAR DAS VS A.R.T.O KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //	
183	D-WP(C)/10124/2025	PRASANT MALIK VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
184	D-WP(C)/10125/2025	S. BABU RAO ACHARY VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
185	D-WP(C)/10126/2025	ARJUNA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
186	D-WP(C)/10127/2025	ANAND KUMAR DUBEY VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA - II DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //	
187	D-WP(C)/10128/2025	ADIKANDA KHAMARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
188	D-WP(C)/10129/2025 WP(C)/7256/2025	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
189	D-WP(C)/10130/2025	JAGAT JYOTI NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //	
190	D-WP(C)/10132/2025 WP(C)/7275/2025	PUSHPA DEVI SARAFF VS TITILAGARH MUNICIPAL COUNCIL, TITILAGARH	SASWAT K. ACHARYA VS	// 0 //	AOR20220001380C202500006
191	D-WP(C)/10134/2025	HARISHANKAR DAS VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //	
192	D-WP(C)/10137/2025	JAYA KISAN AGRAWAL VS SUDHANSU SEKHAR AGASTI	ANAM CHARAN PANDA VS	// 0 //	
193	D-WP(C)/10138/2025	KALYANI PANDA	PITAMBAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
194	D-WP(C)/10140/2025	DR.NITA BAGCHI	AVIJIT MISHRA	//	
	WP(C)/7271/2025	VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/10141/2025	TULASI MACHINERY	BIJAY PANDA	//	
		VS	VS	()	
		THE DEPUTY COMMISSIONER OF STATE TAX , MAYURBHANJ		//	
196	D-WP(C)/10143/2025	ADIKANDA NAYAK	ALOK KUMAR PANDA	//	
	WP(C)/7262/2025	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/10144/2025	DR.AMARNATH SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/10145/2025	SATYABRATA PAUL	SUKANTA KUMAR DALAI	//	AOD20240000306C202500031
		VS	VS	()	
		UNION OF INDIA		//	
199	D-WP(C)/10146/2025	MDSG CONSTRUCTION PVT LTD.	SUKANTA KUMAR DALAI	//	AOD20240000306C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/10147/2025	PRASANTA KUMAR SAHOO	ATUL TRIPATHY	//	AOD20240000618C202500018
		VS	VS	()	
		UNION OF INDIA		//	
201	D-WP(C)/10148/2025	RAJIV NARULA	RAJJEET ROY	//	AOR20220001462C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/10149/2025	BIBHUTI BHUSAN TARAI	GAJENDRANATH ROUT	//	AOR20220004106C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/10150/2025	BIBHUTI BHUSAN TARAI	GAJENDRANATH ROUT	//	AOR20220004106C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/10151/2025	BIJAY CHANDRA SENAPATI	RABI NARAYAN BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/10152/2025	STATE OF ODISHA JACINTA LAKRA VS	RABI NARAYAN BEHERA VS	// // ()	
206	D-WP(C)/10153/2025	STATE OF ODISHA BIRABARA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
207	D-WP(C)/10154/2025	STATE OF ODISHA LINGARAJ SAHOO VS	KESABA CHANDRA KAR VS	// // ()	
208	D-WP(C)/10155/2025	STATE OF ODISHA SUSANTA KUMAR SWAIN VS	ABHIRAM SWAIN VS	// // ()	
209	D-WP(C)/10156/2025	STATE OF ODISHA DEEPAK KUMAR DAS VS	JAGAJIBAN PRADHAN VS	// // ()	
210	D-WP(C)/10158/2025	STATE OF ODISHA PRAVAKAR SWAIN VS	MANAS PATI VS	// // ()	AOR20220001535C202500048
211	D-WP(C)/10159/2025	STATE OF ODISHA ARUN KUMAR JENA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	
212	D-WP(C)/10160/2025	THE CHIEF COMMISSIONER CT AND GST ODISHA JWALAMUKHI FILMS, BBSR VS	AVIJIT PATNAIK VS	// // ()	
213	D-WP(C)/10161/2025	THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, ODISHA PRATIMA SAHOO VS	SAIBRATA RATH VS	// // ()	
214	D-WP(C)/10163/2025	STATE OF ODISHA SURYA NARAYAN BEHERA VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202500007
215	D-WP(C)/10164/2025 WP(C)/7246/2025	STATE OF ODISHA ANIRUDHA SANKHUA VS STATE SELECTION BOARD, ODISHA POLICE	SOUBHAGYA SUNDAR DAS VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/10166/2025	SANTILATA SWAIN VS REGISTERING AUTHORITY, SORO, BALASORE	BIDYADHAR MANSING VS	// 0 //	
217	D-WP(C)/10167/2025	ANINDITA PUROHIT VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //	
218	D-WP(C)/10168/2025	RAJA KISHORE CHOUDHURY VS DEPUTY COMMISSIONER, ODA COURT, BBSR	TANMAY MISHRA VS	// 0 //	
219	D-WP(C)/10170/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //	AOD20240000536C202500001
220	D-WP(C)/10171/2025	URMILA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
221	D-WP(C)/10172/2025	M/S RM3D MINING AND LOGISTICS PRIVATE LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX , ODISHA	DEBABANI PRASAD MOHANTY VS	// 0 //	
222	D-WP(C)/10173/2025	AJIT KUMAR MUDULI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
223	D-WP(C)/10174/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYAPUR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
224	D-WP(C)/10175/2025	PURNA CHANDRA BARIK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
225	D-WP(C)/10176/2025	BRAJARAJ BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
226	D-WP(C)/10177/2025	MANAPRAVA MISHRA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
227	D-WP(C)/10178/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYAPUR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/10179/2025	SHAILESH CHANDRA NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/10180/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJA	YUBHANA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/10181/2025	SITA MOHANTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/10182/2025	JOGI GOUDA	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/10184/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJA	YUBHANA KUMAR MOHANTA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
233	D-WP(C)/10185/2025	SANDHYARANI SARANGI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/10186/2025	NARAYANA NAIK	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/10187/2025	GANESH PRASAD SAHU	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/10188/2025	K.BALARAM REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
237	D-WP(C)/10190/2025	KABI PRASAD TARAI	GAJENDRANATH ROUT	//	AOR20220004106C202500033
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/10191/2025	M/S. JAY MINERALS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500019
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/10193/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI PRAMOD KUMAR BEHERA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// // 0 //	
240	D-WP(C)/10194/2025 WP(C)/7251/2025	KRUSHNA CHANDRA BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
241	D-WP(C)/10195/2025	SUMAN KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
242	D-WP(C)/10196/2025	INDRAMANI GOCHHAYAT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
243	D-WP(C)/10197/2025	BIJAYALAXMI BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //	
244	D-WP(C)/10198/2025	CHARAN JATI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
245	D-WP(C)/10199/2025	KUNTALA BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //	
246	D-WP(C)/10200/2025	PRAVIN KHARIA VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	// 0 //	
247	D-WP(C)/10201/2025	AMULYA KUMAR SAHOO VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	
248	D-WP(C)/10203/2025	PARAMANANDA GOUD VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //	
249	D-WP(C)/10204/2025	DAITARI PRADHAN VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/10205/2025	LAXMI DALABEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
251	D-WP(C)/10206/2025	JHINIMA BARGI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //	
252	D-WP(C)/10208/2025	DEBENDRA MOHANTA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	
253	D-WP(C)/10210/2025	MURALIDHAR MOHALIK VS TAHASILDAR, BASUDEVPUR	GYANENDRA CHANDRA SWAIN VS	// 0 //	
254	D-WP(C)/10211/2025	MOTILAL BARIK VS UTKAL GRAMEEN BANK	NIKUNJA KUMAR ROUT VS	// 0 //	
255	D-WP(C)/10212/2025	SANATAN SWAIN VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	
256	D-WP(C)/10213/2025	JIADI BISOI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //	
257	D-WP(C)/10214/2025	SUVENDU SAMAL VS THE STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //	
258	D-WP(C)/10215/2025	NANDA KUMARA PATTANAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/10217/2025	SASMITA NANDA VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
260	D-WP(C)/10219/2025	DILLIP KISHORE BEHERA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
261	D-WP(C)/10220/2025	BANABIHARI PATANAIAK	AMIYA KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/10222/2025	JALINA PRIYADARSINI	ARNAV BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/10223/2025	SANJAY CHOUDHURY	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/10224/2025	RUBI BISWAL	ARNAV BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/10226/2025	PRANABANDHU SETHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA.		//	
266	D-WP(C)/10227/2025	PRAFULLA KUMAR GURU	SAILABALA JENA	//	
		VS	VS	()	
		UNION OF INDIA		//	
267	D-WP(C)/10228/2025	AJAYA KUMAR BEHERA	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/10230/2025	ANITA BEHERA	ARNAV BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/10232/2025	SAMIR CHARAN PRAMANIK	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/10234/2025	BENUDHAR MAHALIK	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/10235/2025	PRAMOD KUMAR CHOUDHURY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500020
		VS	VS	()	
		GOVERNMENT OF INDIA, MINISTRY OF FINANCE, REVENUE DEPTT.,NEWDELHI		//	
272	D-WP(C)/10236/2025	MANDAKINEE KAR	ARNAV BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/10238/2025	STATE OF ODISHA RAMA CHANDRA PADHY VS	GOPAL PRASAD JENA VS	// // 0	
274	D-WP(C)/10239/2025	THE UNION OF INDIA MAHABIR JATRA COMMITTEE VS	PRATYUSHA NAIDU VS	// // 0	
275	D-WP(C)/10242/2025	STATE OF ODISHA SAHA NAZURUL RAHEMAN VS	MD. GOLAM MADANI VS	// // 0	
276	D-WP(C)/10243/2025	ODISHA INFORMATION COMMISSION, BBSR ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGA VS	ISENCHITRA KUMAR MOHANTA VS	// // 0	
277	D-WP(C)/10244/2025	THE DIRECTOR HORTICULTURE, GOVT OF ODISHA, BBSR HARIHAR LENKA VS	PRADEEP KUMAR DAS VS	// // 0	AOR20220001207C202500032
278	D-WP(C)/10245/2025	STATE OF ODISHA BHABANI SANKAR MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/10246/2025	STATE OF ODISHA HEMA BHAINSA @ HEMABATI BHAINSA VS	DURGA PRASAD JENA VS	// // 0	
280	D-WP(C)/10248/2025	CLAIMS COMMISSION, BBSR SUSANTA KUMAR SETHY VS	AMIYA KUMAR CHHATOI VS	// // 0	
281	D-WP(C)/10249/2025	STATE OF ODISHA TAPAS RANJAN JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
282	D-WP(C)/10250/2025	STATE OF ODISHA ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJA VS	HEMANTA KUMAR MOHANTA VS	// // 0	
283	D-WP(C)/10252/2025	STATE OF ODISHA TAPAN KUMAR DEHURY VS	AMIYA KUMAR CHHATOI VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/10254/2025	UTKAL FERRO PRODUCTS, SUNDERGARH VS CT AND GST OFFICER, SUNDARGARH	SEKH ZAKIR HUSSAIN VS	// 0 //	
285	D-WP(C)/10256/2025	N. SELVARAJ VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADHIRAJ MOHANTY VS	// 0 //	
286	D-WP(C)/10257/2025	SANTANU KUMAR DASH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
287	D-WP(C)/10258/2025	ODISHA GRAMYA BANK MORANDA BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
288	D-WP(C)/10261/2025	ODISHA GRAMYA BANK, BALIABANDHA BRANCH, KENDUPARA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
289	D-WP(C)/10262/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR	ADHIRAJ MOHANTY VS	// 0 //	
290	D-WP(C)/10264/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
291	D-WP(C)/10265/2025	SUSANT KUMAR DAKUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
292	D-WP(C)/10266/2025	ODISHA GRAMYA BANK, RAHAMA BANK, JAGATSINGHPUR VS THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //	
293	D-WP(C)/10267/2025	SHAHZADI FATMA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
294	D-WP(C)/10268/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
295	D-WP(C)/10269/2025	M/S. SHREE BUILDERS	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500019

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		INDIAN OIL CORPORATION LIMITED.		//	
296	D-WP(C)/10270/2025	HIRANYA KUMAR NAYAK	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/10271/2025	AMBHUJA INTERNATIONAL	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/10273/2025	SISHIR KUMAR MANGARAJ	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/10274/2025	HADIA SABAR	MANAS RANJAN BADAJENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
300	D-WP(C)/10275/2025	SUBHADARSINI DAS	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/10276/2025	PRAMOD KUMAR SUTAR	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/10277/2025	GANESWAR PRADHAN	SARBESWAR SAHOO	//	AOD20220004505C202500023
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/10278/2025	RAMESH KUMAR PANDYA	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/10279/2025	RAMESH CHANDRA JENA	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/10280/2025	NASIMA KHATUN	SATRUGHNA DASH (A)	//	AOR20220001212C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/10281/2025	SANJUKTA SOREN	SASANKA SEKHAR PAIKRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/10282/2025	STATE OF ODISHA RITANJALI NAIK VS	SRINIBASH SATAPATHY VS	// // ()	
308	D-WP(C)/10284/2025	STATE OF ODISHA MINATI NAYAK VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500001
309	D-WP(C)/10285/2025	STATE OF ODISHA KRUSHNA CHANDRA BALIARSINGH VS	ACHYUTANANDA PATTANAIAK VS	// // ()	
310	D-WP(C)/10286/2025	STATE OF ODISHA SURENDRA PODDAR VS	DIPTI RANJAN BHOKTA VS	// // ()	
311	D-WP(C)/10287/2025	SAMBALPUR MUNICIPAL CORPORATION ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR	HEMANT KUMAR MOHANTA VS	// // ()	
312	D-WP(C)/10288/2025	THE COMMISSIONER CUM SECY, DEPT OF PANCHAYATRAJ AND DRINKING WATER, GOVT/OF ODISHA , BBSR SUBHASINI DASH VS	PRITAM KUMAR MOHANTY VS	// // ()	
313	D-WP(C)/10289/2025	STATE OF ODISHA ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJA	HEMANT KUMAR MOHANTA VS	// // ()	
314	D-WP(C)/10290/2025	STATE OF ODISHA GITIPRAGYAN BHUYAN VS	SUBHADUTTA ROUTRAY VS	// // ()	
315	D-WP(C)/10291/2025	STATE OF ODISHA ODISHA GRAMYA BANK DALIMA BRANCH, MAYURBHANJA	HEMANT KUMAR MOHANTA VS	// // ()	
316	D-WP(C)/10292/2025	STATE OF ODISHA KRUSHNA MAJHI VS	DHANANJAYA MUND VS	// // ()	
317	D-WP(C)/10293/2025	STATE OF ODISHA ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS	SURGYNDA MOHANTY VS	// // ()	
		THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/10294/2025	SUGYANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
319	D-WP(C)/10295/2025	SASHI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
320	D-WP(C)/10296/2025	MILANBALA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
321	D-WP(C)/10297/2025	M/S SHIVAM AUTOMOBILES VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
322	D-WP(C)/10298/2025	M/S. SHARK MINES AND MINERALS PVT. LTD., VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	BBSR DR.KEDAR NATH TRIPATHY VS	// 0 //	
323	D-WP(C)/10299/2025	RAJASHREE MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
324	D-WP(C)/10303/2025	DHANESWAR GOUD @ DHANESWAR BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //	
325	D-WP(C)/10304/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
326	D-WP(C)/10305/2025	DR.SARAT KUMAR PANIGRAHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
327	D-WP(C)/10307/2025	CHINMAYEE BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
328	D-WP(C)/10308/2025	KUMARI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
329	D-WP(C)/10309/2025	UTTAM KUMAR DEY	SHASHI BHUSAN JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/10310/2025	KUNILATA BIHARI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/10311/2025	PANCHEI DEI	RAGHUNATH SINGH	//	
		VS	VS	0	
		THE ACCOUNT GENERAL (A AND E), ODISHA, BBSR		//	
332	D-WP(C)/10312/2025	DULLAVA PRADHAN	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/10314/2025	SAROJ KUMAR PRUSTI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/10315/2025	KHIROD MOHANTY	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/10316/2025	AQUILA MAHJABEEN	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
336	D-WP(C)/10317/2025	TRILOCHAN SINGH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/10319/2025	SUNIL KUMAR DASH	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/10320/2025	TARAK NATH DAS	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		BANK OF BARODA		//	
339	D-WP(C)/10321/2025	BHAKTIPADA DALEI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
340	D-WP(C)/10322/2025	PRAVAKAR MAHALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :11/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/10323/2025	STATE OF ODISHA PANKAJ KUMAR NAYAK VS	LALATENDU SAMANTARAY VS	// // 0	
342	D-WP(C)/10324/2025	STATE OF ODISHA SASMITA BHOI VS	NIRANJAN LENKA VS	// // 0	
343	D-WP(C)/10325/2025	STATE OF ODISHA BINOD BARIK VS	SHIB SHANKAR MOHANTY VS	// // 0	
344	D-WP(C)/10326/2025	STATE OF ODISHA SAURI NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
345	D-WP(C)/10327/2025	STATE OF ODISHA SUDHIR KUMAR DAS VS	LALATENDU SAMANTARAY VS	// // 0	
346	D-WP(C)/10328/2025	STATE OF ODISHA MANORANJAN NAYAK VS	MANASI MOHAPATRA VS	// // 0	
347	D-WP(C)/10329/2025	STATE OF ODISHA SUKRU SAHOO @ SUKURU VS	BASUDEV BARIK VS	// // 0	
348	D-WP(C)/10330/2025	STATE OF ODISHA UMAKANTA SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0	
349	D-WP(C)/10331/2025	STATE OF ODISHA GANGADHAR PANIGRAHI VS	PADMANAV CHOUDHURY VS	// // 0	
350	D-WP(C)/10332/2025	STATE OF ODISHA HEENA KUMARI NAIK VS	BASUDEV BARIK VS	// // 0	
351	D-WP(C)/10333/2025	STATE OF ODISHA SUKANTI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/10335/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
353	D-WP(C)/10336/2025	S.MADHABA RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
354	D-WP(C)/10337/2025	AJAY KUMAR DASH VS STATE OF ORISSA	LAMBIT SENAPATI VS	// 0 //	
355	D-WP(C)/10338/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
356	D-WP(C)/10339/2025	AJAYA KUMAR SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
357	D-WP(C)/10340/2025	SWETA SAMANTRA VS STATE OF ORISSA	HAREKRUSHNA MALIK VS	// 0 //	
358	D-WP(C)/10341/2025	SHAIKH FAYAJUDIN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
359	D-WP(C)/10342/2025	ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJA VS STATE OF ODISHA	REHMAN KUMAR MOHANTA VS	// 0 //	
360	D-WP(C)/10343/2025	PARIKHITA ROUT VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //	
361	D-WP(C)/10344/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE EXECUTIVE OFFICER, CESU-CUM-DDO, JAGATSINGHPUR ELECTRICAL DIVISION	SURGIPUR MOHANTY VS	// 0 //	
362	D-WP(C)/10345/2025	ODISHA GRAMYA BANK, RAHAMA BANK, JAGATSINGHPUR VS THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BSBR	REHMAN KUMAR MOHANTY VS	// 0 //	
363	D-WP(C)/10346/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJA	REHMAN KUMAR MOHANTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHIEF POST MASTER GENERAL ODISHA CIRCLE, BBSR		//	
364	D-WP(C)/10347/2025	BENU DHAR SAHOO	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		MINA SAHOO		//	
365	D-ABLAPL/7520/2025	DUSHASAN MAJHI	NIRANJAN SINGH (1)	SORO /160 /2025	AOR20220001234C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/7522/2025	BABULU @ SAMARENDRA MALLICK	SAKTIDHARA MISHRA	TIHIDI /62 /2025	AOD20220001998C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/7523/2025	CHANDRAMANI NAYAK	HAJI SK ABDUL ISTAR	BHANDARIPOKHARI /266 /2017	AOR20230000809C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/7525/2025	ANIL @ RAMAKANTA NAIK	HAREKRUSHNA DASH	RASOL /18 /2025	AOD20240000001C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/7528/2025	CHIKUN DEHURY	PRANAYA KUMAR MOHAPATRA	CHHENDIPADA /568 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/7536/2025	SANJAY KUMAR PRADHAN	ROHIT RANJAN RAY	NIRAKARPUR /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/7537/2025	BAPINA MALLIK	ROHIT RANJAN RAY	BEGUNIA P.S. /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/7539/2025	ANIL BARAL @ ANIL KUMAR PRADHAN	ROHIT RANJAN RAY	BEGUNIA P.S. /213 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/7542/2025	HAPPY @ BIBHUTI BHUSAN BARIK @ HAPPY BARIKSURYAKANTA DWIBEDI		PAHALA /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/7545/2025	SURESH KUMAR BARIK	PRIYA RANJAN SINGH	BAMBARI /19 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/7546/2025	STATE OF ODISHA SANTARAM SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// /0 ()	
376	D-ABLAPL/7548/2025	STATE OF ODISHA DURGA CHARAN @ KALANDI BEHERA VS	SURESH CHANDRA PRADHAN VS	// Tantiapal Marine /175 /2023 ()	AOR20220003509C202500021
377	D-ABLAPL/7550/2025	STATE OF ODISHA SUMATI PANDA VS	JAGANNATH KAMILA VS	// GOPALPUR /54 /2025 ()	
378	D-ABLAPL/7551/2025	STATE OF ODISHA SUNIL KARMAKAR VS	PARTHA SARATHI DAS VS	// BARBIL /349 /2024 ()	AOD20240000364C202500031
379	D-ABLAPL/7553/2025	STATE OF ODISHA KAILASH PODAR VS	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /18 /2025 ()	AOR20220003509C202500020
380	D-ABLAPL/7555/2025	STATE OF ODISHA SUREN @ SUREN KUMAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// /0 ()	
381	D-ABLAPL/7557/2025	STATE OF ODISHA BAJIA @ BAJA @ PRAFULLA NAIK VS	RAKESH BEHERA VS	// /0 ()	
382	D-ABLAPL/7558/2025	STATE OF ODISHA NIKHAT PARWEEN @ NIKHAT PARBIN VS	SONALI ROUT VS	// KHETRARAJPUR /44 /2025 ()	
383	D-ABLAPL/7562/2025	STATE OF ODISHA SANTOSH KUMAR DEBATA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /106 /2025 ()	
384	D-ABLAPL/7563/2025	STATE OF ODISHA SK. TOSIF @ TOSIF VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /47 /2025 ()	
385	D-ABLAPL/7564/2025	STATE OF ODISHA ANAND TUDU VS	AMULYA RATNA PANDA VS	// CHANDIPUR /10 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/7565/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	MOHANA /169 /2022 () //	AOR20220001590C202500003
387	D-ABLAPL/7566/2025	DIBYAJYOTI PATRA @ TUKUNI CHHUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /4 /2025 () //	
388	D-ABLAPL/7568/2025	PRATAP KUMAR MANGARAJ @ DIPU MANGARAJ VS STATE OF ODISHA	SIDDHARTH SAMAL VS	PURI TOWN /78 /2025 () //	
389	D-ABLAPL/7573/2025	PRATIMA NAYAK VS STATE OF ODISHA	MOHENDRA DALAI VS	PHULBANI TOWN /115 /2023 () //	
390	D-ABLAPL/7575/2025	K. SRINU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //	
391	D-ABLAPL/7576/2025	P. DURGA PRASAD VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //	
392	D-ABLAPL/7577/2025	RASHMI RANJAN MAJHI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /47 /2025 () //	
393	D-ABLAPL/7584/2025	SUNIL KUMAR MOHANTY @ LITU VS STATE OF ODISHA	CHAITANYA NAYAK VS	BARANGA /125 /2025 () //	
394	D-ABLAPL/7592/2025	APURBA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /83 /2025 () //	
395	D-ABLAPL/7594/2025	MOHAMMAD UMAR FAROOQ VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /87 /2025 () //	
396	D-ABLAPL/7597/2025	DIPU @ PRATAP KUMAR MANGARAJ VS STATE OF ODISHA	GAJENDRANATH ROUT VS	PURI TOWN /78 /2025 () //	AOR20220004106C202500035
397	D-ABLAPL/7598/2025	JITU @ JITENDRA JENA	DEEPAK KUMAR SAHOO	ITAMATI /54 /2025	AOR20220002288C202500007

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/7599/2025	PRABHUDAYAL SINGH	BIJAYA KUMAR RAGADA	LALBAG /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/7603/2025	SOURABH MATHUR	SIDDHARTHA SAMAL	TANGARPALI /84 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/7604/2025	PRABHAT KUMAR JENA @ PRAVAT JENA	KARUNAKAR GAYA	DELANGA /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/7610/2025	BUDHIA @ ANANTA SAHOO	RAMANI KANTA PATTANAİK	BADAGODA P.S. /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/7612/2025	UTTAM MOHAPATRA	BIJAY KUMAR BEHERA	DHAULI PS /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/7615/2025	SUDHIR KUMAR BARIK	PRAKASH CHANDRA DASH	NIKIRAI /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/7618/2025	DEBASISH SWAIN @ PAPUNI SWAIN	BIJAY KUMAR BEHERA	DHAULI PS /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/7619/2025	PRATAP SWAIN	PRAKASH CHANDRA DASH	BALIKUDA /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/7621/2025	KABITA HOTA	PRAVASH CHANDRA JENA	BALUGAON P.S. /172 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/7624/2025	PURANDAR HANS	ASHWINI KUMAR DAS	KHARIAR /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/7630/2025	NITYANANDA MAJHI	AMITAV TRIPATHY	KANTAMAL /241 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/7632/2025	STATE OF ODISHA BIMAL NAIK VS	SALAUDDIN KHAN VS	// TALCHER TOWN /159 /2025 ()	
410	D-ABLAPL/7635/2025	STATE OF ODISHA HARI DALABEHERA VS	AMITAV TRIPATHY VS	// BANIGOCHA /18 /2025 ()	
411	D-ABLAPL/7636/2025	STATE OF ODISHA SAGAR BARIK VS	SUJIT SATAPATHY VS	// TIRTOL /84 /2025 ()	
412	D-ABLAPL/7637/2025	STATE OF ODISHA GOPI @ GOPINATH DAKUA VS	AMITAV TRIPATHY VS	// ITAMATI /50 /2025 ()	
413	D-ABLAPL/7639/2025	STATE OF ODISHA PRADIPTA KUMAR RAUTARAY @ PRADIPTA ROUT VS	ASHOK KUMAR BEHERA (3) VS	// ITAMATI /51 /2025 ()	
414	D-ABLAPL/7640/2025	STATE OF ODISHA RAJ KISHORE SAMAL VS	CHIRANJIB ROUT VS	// TALCHER TOWN /142 /2025 ()	
415	D-ABLAPL/7641/2025	STATE OF ODISHA DHANESWAR DEHURY VS	SUSANTA KUMAR ROUT VS	// PARJANG /98 /2025 ()	
416	D-ABLAPL/7642/2025	STATE OF ODISHA DIPTIRANJAN DEHURY VS	SUSANTA KUMAR ROUT VS	// PARJANG /98 /2025 ()	
417	D-ABLAPL/7643/2025	STATE OF ODISHA RAMA CHANDRA MOHANTY VS	GOPINATH MISHRA VS	// MAHILA P.S. BUXIBAZAR /203 /2024 ()	
418	D-ABLAPL/7644/2025	STATE OF ODISHA SRIDHAR DAS VS	TRILOCHAN RATH VS	// NIALI /85 /2025 ()	
419	D-ABLAPL/7645/2025	STATE OF ODISHA DEEPAK KUMAR PANDA @ JAGAN KUMAR PANDA @ MUKUND PRADHY VS	AMITAV TRIPATHY VS	// ODAGAON /155 /2016 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/7646/2025	PAMA @ RASMITA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /741 /2024 () //	AOR20220001615C202500036
421	D-ABLAPL/7648/2025	BISHNU PRASAD BARAD @ RAJA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /47 /2025 () //	
422	D-ABLAPL/7649/2025	BIKASH RANJAN SWAIN @ KUNA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /29 /2025 () //	
423	D-ABLAPL/7650/2025	KUNJABIHARI BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /25 /2025 () //	
424	D-ABLAPL/7652/2025	KABITA RANI MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BASELI SAHI PS /51 /2022 () //	
425	D-ABLAPL/7654/2025	JITENDRA KUMAR PAL VS STATE OF ODISHA	BISWA BHUSAN DAS VS	JAGATSINGPUR /148 /2025 () //	
426	D-ABLAPL/7656/2025	CHINTU MANGARAJ VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /388 /2024 () //	
427	D-ABLAPL/7657/2025	ITISHREE DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /41 /2025 () //	
428	D-ABLAPL/7660/2025	RATRA GHBILA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /161 /2021 () //	
429	D-ABLAPL/7663/2025	BHOLESWAR THELA @ BHOLE THELA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /409 /2024 () //	
430	D-ABLAPL/7665/2025	JAJATI BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIPATNA /62 /2025 () //	
431	D-ABLAPL/7668/2025	LAXMI YADAV	SOUMYA RANJAN DAS	PLANTSITE /112 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/7670/2025	FULA NAYAK @ PHULA NAIK	DIBYARANJAN BEHERA	GHASIPURA /379 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/7676/2025	SASMITA HATI	SATYA RANJAN MULIA	KANDARPUR /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/7679/2025	AJAYA KUMAR SETHI	HAREKRUSHNA DASH	//	AOD20240000001C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/7680/2025	ANKIT AGRAWAL @ AGARWAL	GYANA RANJAN MAHAPATRA	BALIKUDA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/7681/2025	BASANT MAJHI	DEBASISH SAMAL	DHUSURI /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/7683/2025	BAHADUR TUDU	ANSHUMAN PANDA	BERHAMPUR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/7685/2025	MANAS NAYAK	SUSANTA KUMAR MISHRA	SARANAKUL /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/7687/2025	HARESH KUMAR PRADHAN	SWAYAMSIDDHA MISHRA	TIKABALI /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/7690/2025	PABITRA ROUT @ DHETUA	RAGHUNATH SINGH	NIMAPADA /323 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/7691/2025	BABI DAS	TUKUNA KUMAR MISHRA	BADAGODA P.S. /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/7695/2025	BISWAJIT MAJHI	DEBASISH SAMAL	DHUSURI /80 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/7696/2025	STATE OF ODISHA NIRAKAR SUNDARAY VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /9 /2024 ()	
444	D-ABLAPL/7697/2025	STATE OF ODISHA JOGENDRA LENKA @ JOGI KENKA VS	SARAT KUMAR JENA VS	// KODALA /121 /2025 ()	
445	D-ABLAPL/7701/2025	STATE OF ODISHA PABITRA PRADHAN @ PAHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /186 /2012 ()	
446	D-ABLAPL/7702/2025	STATE OF ODISHA RAJU KHILLO VS	DIPTI RANJAN BHOKTA VS	// KAKIRIGUMMA /11 /2025 ()	
447	D-ABLAPL/7703/2025	STATE OF ODISHA PABANA DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /23 /2025 ()	
448	D-ABLAPL/7704/2025	STATE OF ODISHA RAJU KHILLO VS	AMIT BISWAL VS	// SEMILLIGUDA /135 /2024 ()	
449	D-ABLAPL/7705/2025	STATE OF ODISHA JAYANTA KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// NIMAPADA /53 /2025 ()	
450	D-ABLAPL/7708/2025	STATE OF ODISHA ABHIJIT ROURAY @ BIKI ROURAY VS	AMULYA RATNA PANDA VS	// KHURDA SADAR /66 /2025 ()	
451	D-ABLAPL/7709/2025	STATE OF ODISHA NARENDRA KUMAR MOHAPATRA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /76 /2025 ()	
452	D-ABLAPL/7711/2025	STATE OF ODISHA JAGABANDHU BARIK VS	SANKAR PRAASAD PANI VS	// JAJPUR ROAD /113 /2025 ()	
453	D-ABLAPL/7712/2025	STATE OF ODISHA BIJAY KUMAR DASH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// BASUDEVPUR /567 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/7715/2025	MAHES SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	PADAMPUR /38 /2025 () //	
455	D-ABLAPL/7716/2025	SAGAR HOTA VS STATE OF ODISHA	ANUPAMA MISHRA VS	BADAGODA P.S. /92 /2025 () //	
456	D-ABLAPL/7718/2025	ASHESA KUMAR BAL @ ARESH VS STATE OF ODISHA	SATYABRATA SENAPATI VS	TIHIDI /72 /2025 () //	
457	D-ABLAPL/7719/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /29 /2025 () //	
458	D-ABLAPL/7720/2025	LANDU MAJHI @ RAMAKANTA MAJHI @ LANDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /231 /2024 () //	
459	D-ABLAPL/7722/2025	RATAN KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /69 /2025 () //	
460	D-ABLAPL/7723/2025	J.KEDARNATH PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHULBANI TOWN /182 /2023 () //	

ORISSA HIGH COURT

MISC CASES FILED on :11/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/53113/2024 GUAP/20/2024	HRUDAY RANJAN MOHANTA MP	ANJAN KUMAR BISWAL	2/2025
2	D-ITA/10247/2025 ITA/ /	LORAMITRA RATH MP	PRANAYA KUMAR MISHRA	6/2025
3	D-ITA/10247/2025 ITA/ /	LORAMITRA RATH MP	PRANAYA KUMAR MISHRA	7/2025
4	D-ITA/10247/2025 ITA/ /	LORAMITRA RATH MP	PRANAYA KUMAR MISHRA	8/2025
5	D-STREV/10202/2025 STREV/ /	M/S VIKRAM PVT. LTD.,SUNDERGARH MP	MADHAB LAL AGARWAL	15/2025
6	D-CRP/44170/2024 CRP/47/2024	M/S. PARADEEP PHOSPHATES LIMITED, P MP	PREDEEP KUMAR KANUNGO	20/2025
7	D-CRLLP/7549/2025 CRLLP/ /	GANGADHAR NAYAK MP	LAMBODOR ACHARI	20/2025
8	D-MSA/10209/2025 MSA/ /	AJIT KUMAR DAS MAHARAJ MP	GOPINATH MISHRA	27/2025
9	D-MSA/10209/2025 MSA/ /	AJIT KUMAR DAS MAHARAJ MP	GOPINATH MISHRA	28/2025
10	D-MSA/10283/2025 MSA/ /	M/S. VIPUL LIMITED MP	ADISHA MOHANTY	29/2025
11	D-TRPCRL/7544/2025 TRPCRL/ /	JYOTSNARANI GIRI MP	APARESH BHOI	29/2025
12	D-MSA/10283/2025 MSA/ /	M/S. VIPUL LIMITED MP	ADISHA MOHANTY	30/2025
13	D-TRPCRL/31253/2024 TRPCRL/20/2025	SUBHASHREE MOHAPATRA@SARANGI MP	MANOJ KUMAR NAYAK	30/2025
14	D-MSA/10283/2025 MSA/ /	M/S. VIPUL LIMITED MP	ADISHA MOHANTY	31/2025
15	D-CRLMP/7521/2025 CRLMP/ /	PRAHALLAD CHANDRA SETHY MP	SATYANARAYAN MISHRA	62/2025
16	D-CRLMP/7669/2025 CRLMP/ /	SUBASH CHANDRA BEHERA MP	AKSHAYA KUMAR PANDEY	63/2025
17	D-TRP(C)/1786/2025 TRP(C)/21/2025	BHARATEE PODHA MP	NIRAJ KUMAR SETHI	71/2025
18	D-JCRLA/55/2022 JCRLA/55/2022	BUDHURAM BINDHANI MP	MR. SABYASACHI MISHRA	82/2025
19	D-JCRLA/79/2022 JCRLA/79/2022	HANU@HARISH CHANDRA BARIK MP	ADV. GOPAL KRISHNA NAYAK	83/2025
20	D-JCRLA/79/2022 JCRLA/79/2022	HANU@HARISH CHANDRA BARIK MP	ADV. GOPAL KRISHNA NAYAK	84/2025
21	D-JCRLA/64/2019 JCRLA/64/2019	JAGNYA PATRA MP	MR.HEMANTA KU.TRIPATHY	85/2025
22	D-RPFAM/29965/2024 RPFAM/203/2024	SONALI BARIK MP	PRIYA RANJAN SINGH	130/2025
23	D-RPFAM/8068/2025 RPFAM/ /	NARAHARI JENA MP	PRADEEP KUMAR DAS	131/2025
24	D-RPFAM/9416/2025 RPFAM/ /	SUBHENDU PADHIARY MP	DILLIP KUMAR RAY	132/2025
25	D-RPFAM/9360/2025 RPFAM/ /	ASHIS KUMAR NARENDRA MP	JYOTIRMAYA SAHOO	133/2025
26	D-RPFAM/9414/2025	BHABANI DEY	BHAGABAT PRASAD RATH	

	RPFAM/ /	MP		134/2025
27	D-RPFAM/9376/2025	RASHMITA KUMARI MAHARANA	DEBASISH PATNAIK	
	RPFAM/ /	MP		135/2025
28	D-CMAPL/1117/2025	S.PARVATI PATRO	AMITAV TRIPATHY	
	CMAPL/ /	MP		150/2025
29	D-CMAPL/10216/2025	SATISH RAM	ABINASH ROURAY	
	CMAPL/ /	MP		151/2025
30	D-FAO/10111/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	FAO/ /	MP		179/2025
31	D-FAO/10111/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	FAO/ /	MP		180/2025
32	D-FAO/187/2023	DREDGING AND DESILTATION CO. PVT. LG	GOPINATH MISHRA	
	FAO/187/2023	MP		181/2025
33	D-CRLREV/7556/2025	MAHENDRA SUNA @ MAHENDRA @ MOH	CRANANTSUDWIBEDI	
	CRLREV/138/2025	MP		203/2025
34	D-CRLREV/7556/2025	MAHENDRA SUNA @ MAHENDRA @ MOH	CRANANTSUDWIBEDI	
	CRLREV/138/2025	MP		204/2025
35	D-CRLREV/7607/2025	JAGANNATH BEHERA	SUDHANSU SEKHAR JENA	
	CRLREV/ /	MP		205/2025
36	D-CRLREV/7647/2025	SANTOSH N KUMAR PADHI @ PADHY	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		206/2025
37	D-BLAPL/16890/2024	MOHAN KUMAR PARIDA		
	BLAPL/5771/2024	MP		352/2025
38	D-BLAPL/33773/2024	BIKRAM MALLICK @ PINTU	DEVASHIS PANDA	
	BLAPL/11523/2024	MP		353/2025
39	D-BLAPL/22970/2024	RUDRA PRATAP MOHANTY		
	BLAPL/7918/2024	MP		354/2025
40	D-RSA/9236/2025	ANU LAYAK	HARIPAD MOHANTY	
	RSA/ /	MP		381/2025
41	D-RSA/9236/2025	ANU LAYAK	HARIPAD MOHANTY	
	RSA/ /	MP		382/2025
42	D-RSA/585/2005	SAROJINI MISHRA	M/S.S.P.MISHRA	
	RSA/585/2005	MP		383/2025
43	D-RSA/6937/2025	GOBINDA ARAKHA	AJODHYA RANJAN DASH	
	RSA/95/2025	MP		384/2025
44	D-RSA/88/2009	SUDARSAN SAHU	AJODHYA RANJAN DASH	
	RSA/88/2009	MP		385/2025
45	D-RSA/88/2009	SUDARSAN SAHU	M/S.AMAR KU.MOHANTY	
	RSA/88/2009	MP		386/2025
46	D-RSA/88/2009	SUDARSAN SAHU	M/S.AMAR KU.MOHANTY	
	RSA/88/2009	MP		387/2025
47	D-RSA/10263/2025	SURYANARAYAN SAMANTA ROY	DEEPALI MAHAPATRA	
	RSA/ /	MP		388/2025
48	D-CMP/10221/2025	M/S URBAN SATHI CONSTRUCTIONS PVT.UM	A.CHARAN MISHRA	
	CMP/ /	MP		413/2025
49	D-CMP/10189/2025	SUKANTA BHATTA	AMIYA KUMAR MOHANTY	
	CMP/ /	MP		414/2025
50	D-CMP/10241/2025	CHINTAMANI MOHARANA	RAMAKANTA NAYAK	
	CMP/ /	MP		415/2025
51	D-CMP/10260/2025	BAURIBANDHU SAHOO	PRATYUSHA NAIDU	
	CMP/ /	MP		416/2025
52	D-ABLAPL/37732/2024	AJIT KUMAR PALAKA	SIDHARTHA SANKAR RAY 2	
	ABLAPL/14549/2024	MP		645/2025
53	D-ABLAPL/1232/2022	RAHUL BHATACHARYA		
	ABLAPL/1232/2022	MP		646/2025
54	D-ABLAPL/1715/2025	KAMAKSHYA PRASAD NAYAK	GHANASHYAM DASH	
	ABLAPL/763/2025	MP		647/2025
55	D-ABLAPL/926/2025	RASHMI RATHI		
	ABLAPL/381/2025	MP		648/2025
56	D-ABLAPL/1477/2025	SULEKHA CHANDRA NAYAK@SULEKHA	GHANASHYAM DASH	
	ABLAPL/713/2025	MP		649/2025
57	D-ABLAPL/1476/2025	AMULYA KUMAR ROUT@AMULYA ROUT	GHANASHYAM DASH	
	ABLAPL/737/2025	MP		650/2025

58	D-ABLAPL/1473/2025 ABLAPL/734/2025	DIBAKAR LENKA MP	GHANASHYAM DASH	651/2025
59	D-ABLAPL/1474/2025 ABLAPL/720/2025	GOPAL KURUSHAN BHARATI @ GOPAL BHARATI MP	GHANASHYAM DASH	652/2025
60	D-ABLAPL/1711/2025 ABLAPL/914/2025	SUDHANSHU SEKHAR MOHANTY @ SUDHANSHU MOHANTY MP	GHANASHYAM DASH	653/2025
61	D-ABLAPL/3152/2025 ABLAPL/1290/2025	IRFAN MIAN MP		654/2025
62	D-ABLAPL/5839/2025 ABLAPL/2190/2025	RAJENDRA KUMAR RANA MP	SUNIL KUMAR PANDA	655/2025
63	D-ABLAPL/17509/2024 ABLAPL/6529/2024	SK. FIRDOS @ SK. AKBAR MP		656/2025
64	D-ABLAPL/28376/2024 ABLAPL/10495/2024	SURAJ LAGURI MP	PARTHA SARATHI DAS	657/2025
65	D-ABLAPL/13771/2022 ABLAPL/13771/2022	SURAJ CHANDRA MAJHI MP	MANAS KUMAR CHAND	658/2025
66	D-ABLAPL/3158/2025 ABLAPL/1329/2025	SUMANTA PATALASINGH MP		659/2025
67	D-ABLAPL/35345/2024 ABLAPL/13428/2024	AJIT KUMAR PRADHAN @ PINKU MP		660/2025
68	D-MACA/1048/2017 MACA/1048/2017	THE CLAIM MANAGER MP		707/2025
69	D-MACA/10133/2025 MACA/ /	RAJANI BEHERA MP	PRADEEP KUMAR MISHRA	708/2025
70	D-MACA/6305/2025 MACA/312/2025	M/S. TATA AIG GENERAL INSURANCE COMPANY LIMITED MP	MANOJ KUMAR MOHANTY BENGAL	709/2025
71	D-MACA/417/2016 MACA/417/2016	NATIONAL INSURANCE CO.LTD. MP		710/2025
72	D-MACA/10192/2025 MACA/ /	PRASANT KUMAR PANGI MP	T.N.MURTY	711/2025
73	D-CRLMC/7534/2025 CRLMC/ /	SHIBA PRASAD MISHRA MP	SANGITA MOHANTY	747/2025
74	D-CRLMC/7531/2025 CRLMC/ /	UMAR ALLI MIRZA MP	NIRANJAN SINGH (1)	748/2025
75	D-CRLMC/7529/2025 CRLMC/ /	TUTU KHAN @ ZAKIR KHAN MP	NIRANJAN SINGH (1)	749/2025
76	D-CRLMC/7524/2025 CRLMC/ /	INUL MIRZA@ MIRZA AHESANUL BEG MP	NIRANJAN SINGH (1)	750/2025
77	D-CRLMC/4702/2025 CRLMC/679/2025	A.CHANDRA SEKHAR @ CHINU MP		751/2025
78	D-CRLMC/7574/2025 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	752/2025
79	D-CRLMC/7581/2025 CRLMC/ /	KISHOR KUMAR TANDI@KISHOR TANDI MP	JUGALA KISHORE PANDA	753/2025
80	D-CRLMC/7578/2025 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	754/2025
81	D-CRLMC/7571/2025 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	755/2025
82	D-CRLMC/7570/2025 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	756/2025
83	D-CRLMC/7569/2025 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	757/2025
84	D-CRLMC/7631/2025 CRLMC/ /	NIHAR AGARWAL MP	BIBHU PRASAD MOHANTY	758/2025
85	D-CRLMC/39421/2024 CRLMC/9/2025	JADAB@JAHARLAL DALEI@DALAI MP		759/2025
86	D-CRLMC/7661/2025 CRLMC/ /	GURU BEHERA MP	MANOJ KUMAR MOHANTY	760/2025
87	D-CRLMC/7666/2025 CRLMC/ /	PUSPENDRA SINGH THAKUR MP	SUBHASISH DAS	761/2025
88	D-CRLMC/7672/2025 CRLMC/ /	GITA RAHA MP	KARUNAKAR RATH	762/2025
89	D-CRLMC/7673/2025	DURGA PRASAD NAYAK	MANAS KUMAR CHAND	

	CRLMC/ /	MP		763/2025
90	D-CRLMC/7677/2025	SIDHESWAR MALLIK	SUSANTA KUMAR LENKA	
	CRLMC/ /	MP		764/2025
91	D-CRLA/7535/2025	NIMAI DIP @ NIMAE DEEP	SAROJ KUMAR PADHY	
	CRLA/ /	MP		781/2025
92	D-CRLA/7535/2025	NIMAI DIP @ NIMAE DEEP	SAROJ KUMAR PADHY	
	CRLA/ /	MP		782/2025
93	D-CRLA/7535/2025	NIMAI DIP @ NIMAE DEEP	SAROJ KUMAR PADHY	
	CRLA/ /	MP		783/2025
94	D-CRLA/7540/2025	DILLIP DAS	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		784/2025
95	D-CRLA/7540/2025	DILLIP DAS	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		785/2025
96	D-CRLA/7543/2025	G.FAKIR MOHAN @ FAKIR MOHAN REDDY@LUPKAS	TRIPATHI NANDA	
	CRLA/ /	MP		786/2025
97	D-CRLA/7543/2025	G.FAKIR MOHAN @ FAKIR MOHAN REDDY@LUPKAS	TRIPATHI NANDA	
	CRLA/ /	MP		787/2025
98	D-CRLA/6399/2025	HAREKRUSHNA BARAL@HARIHAR	ASHOK KUMAR BEHERA	
	CRLA/284/2025	MP		788/2025
99	D-CRLA/6405/2025	TAPAN BARAL	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		789/2025
100	D-CRLA/272/2023	DASARATHI MAJHI	PRINOY MOHANTY	
	CRLA/272/2023	MP		790/2025
101	D-CRLA/645/2014	KARUNAKAR MALIK	M/S.UDIT RANJAN JENA	
	CRLA/645/2014	MP		791/2025
102	D-CRLA/128/2023	BIKRAM KESHARI MALLIK	DEVASHIS PANDA	
	CRLA/128/2023	MP		792/2025
103	D-CRLA/511/2022	NILAKANTHA PRADHAN	NEPOLEON SAHANI	
	CRLA/511/2022	MP		793/2025
104	D-CRLA/7583/2025	TUTU HIAL @CHHELIKATU	JUGALA KISHORE PANDA	
	CRLA/ /	MP		794/2025
105	D-CRLA/7583/2025	TUTU HIAL @CHHELIKATU	JUGALA KISHORE PANDA	
	CRLA/ /	MP		795/2025
106	D-CRLA/7595/2025	KIRTAN SAHU	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		796/2025
107	D-CRLA/7613/2025	LITU @ DURYODHAN NAYAK @ RUDRANAM	PRAKASH SKRAN	
	CRLA/ /	MP		797/2025
108	D-CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI	PARTHA SARATHI DAS	
	CRLA/1309/2023	MP		798/2025
109	D-CRLA/7655/2025	AJAY @ AJAYA @ SUSANTA MALLIK	AMLAN MOHANTY	
	CRLA/ /	MP		799/2025
110	D-CRLA/7655/2025	AJAY @ AJAYA @ SUSANTA MALLIK	AMLAN MOHANTY	
	CRLA/ /	MP		800/2025
111	D-CRLA/7684/2025	NIRANJAN @ KAALIA BEHERA	DEBASIS SARANGI	
	CRLA/ /	MP		801/2025
112	D-CRLA/7684/2025	NIRANJAN @ KAALIA BEHERA	DEBASIS SARANGI	
	CRLA/ /	MP		802/2025
113	D-WA/10169/2025	SHRIRAM FINANCE LTD.	PRABIR KUMAR RAY	
	WA/ /	MP		1458/2025
114	D-WA/10108/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1459/2025
115	D-WA/10108/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1460/2025
116	D-WA/10109/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1461/2025
117	D-WA/10109/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1462/2025
118	D-WA/10109/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1463/2025
119	D-WA/10110/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	
	WA/ /	MP		1464/2025
120	D-WA/10110/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	
	WA/ /	MP		1465/2025

121	D-WA/10110/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1466/2025
122	D-WA/10253/2025 WA/ /	MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD, MAYURBHANJ MP		1467/2025
123	D-WA/10253/2025 WA/ /	MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD, MAYURBHANJ MP		1468/2025
124	D-WA/10259/2025 WA/ /	MAYURBHANJ CENTRAL COOPERATIVE BANK LTD, MAR MISHRA MP		1469/2025
125	D-WA/10259/2025 WA/ /	MAYURBHANJ CENTRAL COOPERATIVE BANK LTD, MAR MISHRA MP		1470/2025
126	D-WA/10301/2025 WA/ /	SATYASHREE PATNAIK MP	ADISHA MOHANTY	1471/2025
127	D-WP(C)/9224/2025 WP(C)/7062/2025	BS MINING CORPORATION, KEONJHAR MP	ASISH MISHRA	4192/2025
128	D-WP(C)/10107/2025 WP(C)/ /	MARC ENCON PROJECTS INDIA PVT. LTD, PANDRABEHPUR, KORAPUT MP		4193/2025
129	D-WP(C)/46012/2024 WP(C)/27380/2024	DEBARAJ SWAIN MP	SURYAKANTA DASH	4194/2025
130	D-WP(C)/10112/2025 WP(C)/ /	DILLIP PANI MP	BRUNDABAN ROUT	4195/2025
131	D-WP(C)/47636/2024 WP(C)/28737/2024	GANESH CHANDRA DAS MP		4196/2025
132	D-WP(C)/10119/2025 WP(C)/7207/2025	M/S. BHARAT PETROLEUM CORPORATION, SINDUR, ANUPMA NAIK MP		4197/2025
133	D-WP(C)/9249/2025 WP(C)/7104/2025	PRADEEP KUMAR MAHAPATRA MP	ATUL TRIPATHY	4198/2025
134	D-WP(C)/9258/2025 WP(C)/7105/2025	TAPAN KUMAR LENKA MP	ATUL TRIPATHY	4199/2025
135	D-WP(C)/8863/2025 WP(C)/6924/2025	PRAVAT RANJAN BEHERA MP	ATUL TRIPATHY	4200/2025
136	D-WP(C)/8866/2025 WP(C)/6927/2025	BIRANCHI NARAYAN NATH MP	ATUL TRIPATHY	4201/2025
137	D-WP(C)/9248/2025 WP(C)/6906/2025	DASHARATHI KHUNTIA MP	ATUL TRIPATHY	4202/2025
138	D-WP(C)/7444/2025 WP(C)/ /	JIBAN KUMAR MOHAPATRA MP	GIRIDHARI SINGH	4203/2025
139	D-WP(C)/10120/2025 WP(C)/7260/2025	SHERAWALI INFRASTRUCTURE PVT. LTD, SANGHVI KUMAR ACHARYA MP		4204/2025
140	D-WP(C)/10121/2025 WP(C)/ /	UPENDRA JENA MP	RAJIB RATH	4205/2025
141	D-WP(C)/8796/2023 WP(C)/8796/2023	MOTHER EARTH RESOURCES PVT. LTD., KORAPUT, ANJAYA MUND MP		4206/2025
142	D-WP(C)/10127/2025 WP(C)/ /	ANAND KUMAR DUBEY MP	SASWAT KUMAR ACHARYA	4207/2025
143	D-WP(C)/9012/2025 WP(C)/6473/2025	MEDLIFE SUPERSPECIALITY HOSPITAL, SAMBRA, CHHATTISGARH MP		4208/2025
144	D-WP(C)/10129/2025 WP(C)/7256/2025	JAYANTI JENA MP	AMITABH MISHRA	4209/2025
145	D-WP(C)/10134/2025 WP(C)/ /	HARISHANKAR DAS MP	SUBRAT SATPATHY	4210/2025
146	D-WP(C)/10137/2025 WP(C)/ /	JAYA KISAN AGRAWAL MP	ANAM CHARAN PANDA	4211/2025
147	D-WP(C)/10100/2025 WP(C)/ /	TIRTHA RANA MP	KULDEEP MOHANTY	4212/2025
148	D-WP(C)/10141/2025 WP(C)/ /	TULASI MACHINERY MP	BIJAY PANDA	4213/2025
149	D-WP(C)/10143/2025 WP(C)/7262/2025	ADIKANDA NAYAK MP	ALOK KUMAR PANDA	4214/2025
150	D-WP(C)/10132/2025 WP(C)/7275/2025	PUSHPA DEVI SARAFF MP	SASWAT K. ACHARYA	4215/2025
151	D-WP(C)/10101/2025 WP(C)/ /	RAMESH CHANDRA SA MP	KULDEEP MOHANTY	4216/2025
152	D-WP(C)/45922/2024	PURNA CHANDRA DASH	TAPAS KUMAR ACHARYA	

	WP(C)/27316/2024	MP		4217/2025
153	D-WP(C)/10103/2025 WP(C)/ /	NARAHARI SAHOO @ SAHU MP	KULDEEP MOHANTY	4218/2025
154	D-WP(C)/10153/2025 WP(C)/ /	BIRABARA BEHERA MP	SUBASH CHANDRA PUSPALAKA	4219/2025
155	D-WP(C)/10154/2025 WP(C)/ /	LINGARAJ SAHOO MP	KESABA CHANDRA KAR	4220/2025
156	D-WP(C)/10145/2025 WP(C)/ /	SATYABRATA PAUL MP	SUKANTA KUMAR DALAI	4221/2025
157	D-WP(C)/10104/2025 WP(C)/ /	PITABAS PANDA MP	SIDHARTH SHANKAR PADHY	4222/2025
158	D-WP(C)/10155/2025 WP(C)/ /	SUSANTA KUMAR SWAIN MP	ABHIRAM SWAIN	4223/2025
159	D-WP(C)/10146/2025 WP(C)/ /	MDSG CONSTRUCTION PVT LTD. MP	SUKANTA KUMAR DALAI	4224/2025
160	D-WP(C)/10161/2025 WP(C)/ /	PRATIMA SAHOO MP	SAIBRATA RATH	4225/2025
161	D-WP(C)/16665/2024 WP(C)/9617/2024	SANTOSH KUMAR BEJA MP	SASWATI MOHAPATRA	4226/2025
162	D-WP(C)/9672/2025 WP(C)/ /	IPSITA PARIDA MP	ANKITA MUKHERJI	4227/2025
163	D-WP(C)/10160/2025 WP(C)/ /	JWALAMUKHI FILMS, BBSR MP	AVIJIT PATNAIK	4228/2025
164	D-WP(C)/10164/2025 WP(C)/7246/2025	ANIRUDHA SANKHUA MP	SOUBHAGYA SUNDAR DAS	4229/2025
165	D-WP(C)/10147/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	ATUL TRIPATHY	4230/2025
166	D-WP(C)/10168/2025 WP(C)/ /	RAJA KISHORE CHOUDHURY MP	TANMAY MISHRA	4231/2025
167	D-WP(C)/10163/2025 WP(C)/ /	SURYA NARAYAN BEHERA MP	BISWABIHARI MOHANTY	4232/2025
168	D-WP(C)/10148/2025 WP(C)/ /	RAJIV NARULA MP	RAJJEET ROY	4233/2025
169	D-WP(C)/10172/2025 WP(C)/ /	M/S RM3D MINING AND LOGISTICS PRIVATE LIMITED MP	ABHINAV PRASAD MOHANTY	4234/2025
170	D-WP(C)/10175/2025 WP(C)/ /	PURNA CHANDRA BARIK MP	LALIT KUMAR MAHARANA	4235/2025
171	D-WP(C)/10187/2025 WP(C)/ /	GANESH PRASAD SAHU MP	RAMDAS ACHARY	4236/2025
172	D-WP(C)/26952/2017 WP(C)/26952/2017	MAHENDRANATH PATNAIK MP	M/S.SABITA RANJAN PATTNAIK	4237/2025
173	D-WP(C)/10194/2025 WP(C)/7251/2025	KRUSHNA CHANDRA BISWAL MP	MANOJA KUMAR KHUNTIA	4238/2025
174	D-WP(C)/10197/2025 WP(C)/ /	BIJAYALAXMI BEHERA MP	SESHADEV DASH	4239/2025
175	D-WP(C)/10199/2025 WP(C)/ /	KUNTALA BEHERA MP	SESHADEV DASH	4240/2025
176	D-WP(C)/10191/2025 WP(C)/ /	M/S. JAY MINERALS MP	KANANBALA ROY CHOUDHURY	4241/2025
177	D-WP(C)/29542/2024 WP(C)/17511/2024	TAPASWINI BEHERA MP	RAMESH CHANDRA PRAHARAJ	4242/2025
178	D-WP(C)/8598/2025 WP(C)/6403/2025	JITENDRA THAKUR MP	SUDEEP KUMAR SARANGI	4243/2025
179	D-WP(C)/10205/2025 WP(C)/ /	LAXMI DALABEHERA MP	PRAVASH CHANDRA JENA	4244/2025
180	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CNTT, PAKKANDA BEHURIA, MP	PRASANA KUMAR RATH	4245/2025
181	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CNTT, PAKKANDA BEHURIA MP		4246/2025
182	D-WP(C)/7850/2025 WP(C)/6131/2025	DHIRAJ KUMAR DAS MP	RAKESH BEHERA	4247/2025
183	D-WP(C)/10211/2025 WP(C)/ /	MOTILAL BARIK MP	NIKUNJA KUMAR ROUT	4248/2025

184	D-WP(C)/34637/2022 WP(C)/34637/2022	SAROJA KUMAR SAHU MP	DR. JITENDRA KUMAR LENKA, MR. NANDA 4249/2025
185	D-WP(C)/10214/2025 WP(C)/ /	SUVENDU SAMAL MP	SATYAJIT MOHAPATRA 4250/2025
186	D-WP(C)/10217/2025 WP(C)/ /	SASMITA NANDA MP	ARNAV BEHERA 4251/2025
187	D-WP(C)/10219/2025 WP(C)/ /	DILLIP KISHORE BEHERA MP	SOURAV DAS 4252/2025
188	D-WP(C)/10222/2025 WP(C)/ /	JALINA PRIYADARSINI MP	ARNAV BEHERA 4253/2025
189	D-WP(C)/10223/2025 WP(C)/ /	SANJAY CHOUDHURY MP	KRISHNA CHANDRA SAHU 4254/2025
190	D-WP(C)/42947/2024 WP(C)/25894/2024	PRASHANT KUMAR SAHOO MP	SIBA SANKAR SAMANTARAY 4255/2025
191	D-WP(C)/10224/2025 WP(C)/ /	RUBI BISWAL MP	ARNAV BEHERA 4256/2025
192	D-WP(C)/10226/2025 WP(C)/ /	PRANABANDHU SETHI MP	KRISHNA CHANDRA SAHU 4257/2025
193	D-WP(C)/10227/2025 WP(C)/ /	PRAFULLA KUMAR GURU MP	SAILABALA JENA 4258/2025
194	D-WP(C)/10228/2025 WP(C)/ /	AJAYA KUMAR BEHERA MP	SOURAV DAS 4259/2025
195	D-WP(C)/10230/2025 WP(C)/ /	ANITA BEHERA MP	ARNAV BEHERA 4260/2025
196	D-WP(C)/15365/2020 WP(C)/15365/2020	DHARMANANDA OJHA MP	KISHORE KUMAR JENA 4261/2025
197	D-WP(C)/10232/2025 WP(C)/ /	SAMIR CHARAN PRAMANIK MP	KRISHNA CHANDRA SAHU 4262/2025
198	D-WP(C)/10234/2025 WP(C)/ /	BENUDHAR MAHALIK MP	SOURAV DAS 4263/2025
199	D-WP(C)/10236/2025 WP(C)/ /	MANDAKINEE KAR MP	ARNAV BEHERA 4264/2025
200	D-WP(C)/10242/2025 WP(C)/ /	SAHA NAZURUL RAHEMAN MP	MD. GOLAM MADANI 4265/2025
201	D-WP(C)/10245/2025 WP(C)/ /	BHABANI SANKAR MOHANTA MP	PRAFULLA KUMAR MOHAPATRA 4266/2025
202	D-WP(C)/10246/2025 WP(C)/ /	HEMA BHAINSA @ HEMABATI BHAINSA MP	DURGA PRASAD JENA 4267/2025
203	D-WP(C)/10249/2025 WP(C)/ /	TAPAS RANJAN JENA MP	PRAFULLA KUMAR MOHAPATRA 4268/2025
204	D-WP(C)/7311/2025 WP(C)/6016/2025	RAJENDRA KUMAR DASH MP	SUSANTA KUMAR MISHRA 4269/2025
205	D-WP(C)/10257/2025 WP(C)/ /	SANTANU KUMAR DASH MP	MANOJA KUMAR KHUNTIA 4270/2025
206	D-WP(C)/10235/2025 WP(C)/ /	PRAMOD KUMAR CHOUDHURY MP	PRABODHA CHANDRA NAYAK 4271/2025
207	D-WP(C)/10265/2025 WP(C)/ /	SUSANT KUMAR DAKUA MP	KRISHNA CHANDRA SAHU 4272/2025
208	D-WP(C)/10270/2025 WP(C)/ /	HIRANYA KUMAR NAYAK MP	AMITABH MISHRA 4273/2025
209	D-WP(C)/10274/2025 WP(C)/ /	HADIA SABAR MP	MANAS RANJAN BADAJENA 4274/2025
210	D-WP(C)/10275/2025 WP(C)/ /	SUBHADARSINI DAS MP	AMITABH MISHRA 4275/2025
211	D-WP(C)/10244/2025 WP(C)/ /	HARIHAR LENKA MP	PRADEEP KUMAR DAS 4276/2025
212	D-WP(C)/10269/2025 WP(C)/ /	M/S. SHREE BUILDERS MP	PRABODHA CHANDRA NAYAK 4277/2025
213	D-WP(C)/10278/2025 WP(C)/ /	RAMESH KUMAR PANDYA MP	SIDHARTHA MISHRA 4278/2025
214	D-WP(C)/54026/2024 WP(C)/1277/2025	KARNARAJ BARIK MP	JULU KHANSAMA 4279/2025
215	D-WP(C)/10286/2025	SURENDRA PODDAR	DIPTI RANJAN BHOKTA

	WP(C)/ /	MP		4280/2025
216	D-WP(C)/10288/2025	SUBHASINI DASH	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		4281/2025
217	D-WP(C)/10290/2025	GITIPRAGYAN BHUYAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4282/2025
218	D-WP(C)/32209/2024	TANKADHAR MOHAPATRA	JYOTI PATNAIK	
	WP(C)/17967/2024	MP		4283/2025
219	D-WP(C)/10294/2025	SUGYANI MISHRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4284/2025
220	D-WP(C)/10296/2025	MILANBALA SWAIN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4285/2025
221	D-WP(C)/10297/2025	M/S SHIVAM AUTOMOBILES	RAJIB RATH	
	WP(C)/ /	MP		4286/2025
222	D-WP(C)/10298/2025	M/S. SHARK MINES AND MINERALS PVT. DRK BBSR	NATH TRIPATHY	
	WP(C)/ /	MP		4287/2025
223	D-WP(C)/10299/2025	RAJASHREE MOHAPATRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4288/2025
224	D-WP(C)/3402/2025	RAKOTI PRATYUSHA	SARITA PANDA	
	WP(C)/3711/2025	MP		4289/2025
225	D-WP(C)/10304/2025	MANOJ KUMAR SINGH	RUPESH KUMAR KANUNGO	
	WP(C)/ /	MP		4290/2025
226	D-WP(C)/10307/2025	CHINMAYEE BEHERA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4291/2025
227	D-WP(C)/10310/2025	KUNILATA BIHARI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4292/2025
228	D-WP(C)/10312/2025	DULLAVA PRADHAN	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		4293/2025
229	D-WP(C)/10314/2025	SAROJ KUMAR PRUSTI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		4294/2025
230	D-WP(C)/10316/2025	AQUILA MAHJABEEN	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		4295/2025
231	D-WP(C)/3933/2025	M/S URMILA BUILDERS PVT. LTD., BBSR	A.G.A.	
	WP(C)/3154/2025	MP		4296/2025
232	D-WP(C)/10320/2025	TARAK NATH DAS	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		4297/2025
233	D-WP(C)/10322/2025	PRAVAKAR MAHALIK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		4298/2025
234	D-WP(C)/10321/2025	BHAKTIPADA DALEI	SAIBRATA RATH	
	WP(C)/ /	MP		4299/2025
235	D-WP(C)/10324/2025	SASMITA BHOI	NIRANJAN LENKA	
	WP(C)/ /	MP		4300/2025
236	D-WP(C)/10325/2025	BINOD BARIK	SHIB SHANKAR MOHANTY	
	WP(C)/ /	MP		4301/2025
237	D-WP(C)/10330/2025	UMAKANTA SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		4302/2025
238	D-WP(C)/10333/2025	SUKANTI BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		4303/2025